

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/286/ (IB)/2017
NAME OF THE PETITIONER(S) : DALAS BIOTECH LTD
NAME OF THE RESPONDENT(S) : ARVIND REMEDIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Sudhoshan Sunder Advocate for Respondent	For respondent Advocate for Respondent	For respondent T. N. Madhavan Advocate for Respondent 9840181567 Respondent Council

ORDER

Counsel for petitioner called but absent. Counsel for respondent present.
Counsel for petitioner made his appearance on 7.6.2017. On 19.6.2017 and
7.7.2017 there is no representation. Even today he is absent. Therefore, the
petition is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)